(ग) बस्तर क्षेत्र में कालाजार व्याप्त नहीं है। मलेरिया रोकथाम के लिए बस्तर क्षेत्र में राज्य सरकार द्वारा किए जा रहे उपायों में निम्नलिखित उपाय हैं :---

Written Answers

- रोगियों का पता लगाना ग्रौर मलेरिया के रोगियों का उपचार करना ।
- मलेरिया के संचरण की रोक-थाम करने के लिए उपयक्त कीटनाशकों से स्रंतरंग कीटनाशी छिडकाव करना : ग्रीर
- मलेरिया रोधी उपायों में श्रादि-वासी लोगों को शामिल करके उन्हें स्वास्थ्य शिक्षा प्रदान करना ।

परिवार कल्याण कार्यक्रम के लिए धन का आबंटन

3536. श्री लक्खीराम अग्रवाल: क्या स्वास्थ्य श्रौर परिवार कल्याण मंत्री यह बताने की कपा करेंगे कि :

- (क) क्या यह सच है कि परिवार कल्याण योजना के ग्रंतर्गत जन स्वास्थ्य रक्षकों के लिए प्रतिमाह 50 रे. का मानदेय निर्धारित किया गया है जब कि मध्य प्रदेश सरकार ने कम से कम 100 रुपए प्रतिमास देने के लिए प्रस्ताव भेजा है ; ।
- (ख) यदि क्या हो, तो उसके कारणे हैं :
- (ग) क्या मध्य प्रदेश सरकार ने यह सिफ़ारिश की थी कि केन्द्रीय सरकार को परिवार कल्याण कार्यक्रमों का शत-प्रति-शत खर्च वहन करना चाहिए, यदि हां, तो उस पर सरकार की क्या प्रतित्रिया है : ग्रौर
- (घ) केन्द्रीय सरकार द्वारा परिवार कल्याण कार्यक्रम के लिए मध्य प्रदेश

सरकार को दी गई धनराशि का ब्यौरा क्या है ?

स्वास्थ्य ग्रौर परिवार कल्याण मंत्रा-लय में राज्य मुत्री (श्रीमती डी. के. तारादेवी सिद्धार्थ): (च) ग्रीर (ख) परिवार कत्याण स्कीमों के अन्तर्गत जनस्वास्थ्य कार्यकर्ता का कोई पद नहीं है। तथापि, उपकेन्द्रों में ग्रामीण स्वास्थ्य गाइड/स्वैन्छक कार्यकर्ता को 50/- रुपये प्रतिमाह का मानदेय दिया जाता है।

- (ग) परिवार कल्याण कार्यक्रम इसे शुरू किये जाने (1951–52) से ही 100 प्रतिशत केन्द्रीय प्रायोजित योजना स्कीम है।
- (घ) मध्य प्रदेश को 1991-92 के दौरान (श्रब तक) परिवार कल्याण के कार्यान्वयन के 4558.11 लाख स्पर की रकम का भगतान किया गया है।

Extension of C.G.H.S. facilities

- SHRI RAMA-3537. CHANDRAN PILLAI: Will the Minister of HEALTH FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that Ichapur Ordnance Factories Mazdoor Union Goalpara PO Ichapur-Nawabgani 24-Parganas Bengal have submitted a memorandum dated 30th January 1992 regarding extension of C.G.H.S. facilities to the retiredem ployees of Ordance factories in the said area where the C.G.H.S. facilities do not exist;
- (b) if so what steps Government have taken in this regard;

105

(c) if not, what are the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH WELFARE AND FAMILY (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) Yes Sir.

(b) and (c) As the medical facilities requested for in the representation concern hospitals under the Ministry of Defence the matter may be taken up with that Ministry.

Reservation of post for SC/STs in AIIMS

SHRI 3538. RAM-CHANDRAN PILLAI: Will the Minister of HEALTH AND FA-MILY WELFARE be pleased to state:

- (a) whether it is a fact that the Governing Body of the All India Institute of Medical Sciences New Delhi in January 1983 decided to provide reservation for SC and STs in employment to faculty posts also and in May 1987 it again resolved sepecifically that reservation applied at all levels of faculty posts upto professors;
- (b) whether it is also a fact that a former Director/Staff Council AIJMS decided over the head of the Governing body to make reservations only at the entry level of Lecturer and to continue to keep other faculty posts outside the purview reservation orders; and
- (c) if so, the reasons therefor whether Government are aware that PGIMER Chandigarh follows the decision of its Governing Body?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI M. L. FOTEDAR): (a) and (b) In

January 1983 the Institute Body of All India Institute of Medical Sciences (AIIMS) New Delhi decided that there would be reservations for SC/STs in the faculty posts as prescribed by the Government. In 1987 Governing/nor neither tl.e Institute Body of AIIMS took decision that reservation would be applied to all levels of faculty posts up to the posts of proffessor. AIIMS is following the reservation policy as decided by its Institute/Governing Body.

(c) PGIMER, Chandigarh is following the decision of its Governing Body in the matter of reservation.

Council for research in Yoga and **Naturopathy**

3539. SHRI **CHATURANAN** MISHRA: Will the Minister of HEALTH AND FAMILY WEL-FARE be pleased to refer to the answer to Unstarred Question 1908 given in the Rajya Sabha on the 11th December, 1991 and state:

- (a) whether Governing body of the Central Council for Research in Yoga and Naturopathy has been reconstituted; and
- (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA); (a) Yes, Sir.

(b) A statement containing names and addresses of the members of the reconstituted Governing Body given in the statement.